



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.11.2024

### NOTICE

Please take notice that the following matters adjourned in the Court – IV on 25.10.2024, 28.10.2024, 29.10.2024 & 06.11.2024 respectively, are as follows. The next dates of hearing in the matters are indicated below: -

Sl. No.	Case No.	Name of Parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App (AT) (Ins) No. 1410 of 2019  (PH)	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.  <b>With</b>	25.10.2024	09.12.2024
2.	Comp. App (AT) (Ins) No. 1503 of 2019  (PH)	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.  <b>With</b>	25.10.2024	09.12.2024
3.	Comp. App. (AT) (Ins) No. 26-27 of 2020  (PH)	State Bank of India Vs. GTL Infrastructure Ltd & Anr.	25.10.2024	09.12.2024
4.	Comp. App. (AT) (Ins) No. 733 of 2020	Union of India Vs. Shri Vijaykumar V. Iyer  <b>With</b>	25.10.2024	09.12.2024

5.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer  <b>With</b>	25.10.2024	09.12.2024
6.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr.  <b>With</b>	25.10.2024	09.12.2024
7.	Comp. App. (AT) (Ins) No. 734 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr.  <b>With</b>	25.10.2024	09.12.2024
8.	Comp. App. (AT) (Ins) No. 758 of 2020	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr.  <b>With</b>	25.10.2024	09.12.2024
9.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr.  <b>With</b>	25.10.2024	09.12.2024
10.	Comp. App. (AT) (Ins) No. 822 of 2020	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.  <b>With</b>	25.10.2024	09.12.2024
11.	Comp. App. (AT) (Ins) No. 415 - 416 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.	25.10.2024	09.12.2024

12.	Comp. App. (AT) (Ins) No. 224 of 2023 & I.A. No. 804, 805, 806, 1592, 1593 of 2023 & 6919 of 2024 <b>(PH)</b>	Ghanashyam Misra & Sons Pvt. Ltd. & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd.	28.10.2024	22.11.2024
13.	Comp. App. (AT) No. 273 of 2019 <b>(PH)</b>	Shirish Vinod Shah (HUF). Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	28.10.2024	29.11.2024
14.	Comp. App. (AT) No. 274 of 2019 <b>(PH)</b>	Hasmukh Mithalal Nagori. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	28.10.2024	29.11.2024
15.	Comp. App. (AT) No. 275 of 2019 <b>(PH)</b>	Adwaeet A. Shah & Ors. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	28.10.2024	29.11.2024
16.	Comp. App. (AT) No. 276 of 2019 <b>(PH)</b>	Mahendra A Shah & Ors. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	28.10.2024	29.11.2024
17.	Comp. App. (AT) No. 277 of 2019 <b>(PH)</b>	Chhaya Kamlesh Parekh. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	28.10.2024	29.11.2024
18.	Comp. App. (AT) No. 278 of 2019 <b>(PH)</b>	Kanta Shah. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	28.10.2024	29.11.2024

19.	Comp. App. (AT) No. 279 of 2019  (PH)	Ramesh Shah. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	28.10.2024	29.11.2024
20.	Comp. App. (AT) No. 280 of 2019  (PH)	Bharati Vinod Shah. Vs. Bharti Telecom Ltd & Ors  <b>With</b>	28.10.2024	29.11.2024
21.	Comp. App (AT) No. 336 of 2019 & I.A. No. 443 of 2021	Akash Khandelwal & Ors. Vs. Bharti Telecom Ltd. & Anr.  <b>With</b>	28.10.2024	29.11.2024
22.	Comp. App. (AT) No. 337 of 2019	Shubham Gupta Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	28.10.2024	29.11.2024
23.	Comp. App. (AT) No. 338 of 2019  (PH)	Manish Lamba & Ors. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	28.10.2024	29.11.2024
24.	Comp. App. (AT) No. 339 of 2019  (PH)	Rajesh Jain Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	28.10.2024	29.11.2024
25.	Comp. App. (AT) No. 340 of 2019  (PH)	Pannalal Bhansali Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	28.10.2024	29.11.2024

26.	Comp. App. (AT) No. 354 of 2019  <b>(PH)</b>	Anuradha Modi & Ors. Vs. Bharti Telecom Ltd & Ors.	<b>28.10.2024</b>	<b>29.11.2024</b>
27.	Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 - 1076 of 2021 <b>(PH)</b>	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.  <b>With</b>	<b>29.10.2024</b>	<b>10.12.2024</b>
28.	T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949, 4975, 5002 of 2023 <b>(PH)</b>	C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	<b>29.10.2024</b>	<b>10.12.2024</b>
29.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 <b>(PH)</b>	Sanjeev Abrol Vs. Rahul Singh & Ors.  <b>With</b>	<b>06.11.2024</b>	<b>28.11.2024</b>
30.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023, 6927 of 2024 <b>(PH)</b>	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.  <b>With</b>	<b>06.11.2024</b>	<b>28.11.2024</b>
31.	Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol	<b>06.11.2024</b>	<b>28.11.2024</b>

<b>32.</b>	Comp. App. (AT) No. 193 of 2023 & I.A. No. 4751, 4752, 4753 of 2023 <b>(PH)</b>	K Pandeya & Co. & Anr. Vs. National Financial Reporting Authority (NFRA)	<b>06.11.2024</b>	<b>23.12.2024</b>
<b>33.</b>	Comp. App. (AT) (Ins) No. 390 of 2023 & I.A. No. 1301, 1302 of 2023, 7105, 7610 of 2024 <b>(PH)</b>	Canara Bank Vs. Vivek Kumar Resolution Professional of AVJ Developers (India) Pvt. Ltd.	<b>06.11.2024</b>	<b>19.11.2024</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar